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(f) Processing		(i) Subsidy of Rs.1.00 of lakh (or 25% of the capital cost of plant & machinery for coconut processing. (ii) Subsidy of 50% or Rs.35,000/-maximum for setting up laboratory unit for introducing Agmark Standard in Dessicated coconut. (iii) Subsidy of Rs.5000/- maximum or 25% of the cost of plant & machinery to atisans for handicraft making based on various parts of the coconut palm. (iv) Loan of Rs.1.00 lakh for purchase of expeller unit and accessories to rotary and single expeller units at concessional rate of interest of 10.5%. (v) Subsidy of 50% of the cost or Rs 10,000/- to coconut farmers for introducing improved copra dryers

Construction of Hospital at Bhopal

1565 SHRI SUSHIL CHANDRA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the present position of construction of the hospital in Bhopal as per the direction of the Supreme Court in Union Carbide Gas Tragedy.

(b) the total estimated expenditure, the expenditure incurred so far and the actual amount likely to be required for completion of the Hospital.

(c) the latest position regarding attaching the shares of Union Carbide for meeting out expenditure of the Hospital.

(d) whether the amount so realised will be sufficient to meet out the expenditure and if not, the manner in which the Government propose to provide the balance amount; and

(e) whether Government propose to fix the responsibility for not undertaking the construction even after laying the foundation?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) (a) to (e) The construction of 260 bedded hospital at Bhopal which was started in September, 1995 is in progress and according to the schedule, is to be completed by November, 1997. The project is being financed by the funds made available, from the sale of shares of Union Carbide to the Bhopal Hospital Trust in accordance with the orders of the Supreme Court. Amount of Rs 117 crores is available for the construction, equipping and maintenance of the facilities for a period of 8 years after its completion.

Protection to Agriculture Sector

1566. SHRI KRISHAN LAL SHARMA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether contribution of the agriculture sector to

gross domestic product is higher than the contribution of the organised manufacturing sector.

(b) if so, whether the industrial sector of the country enjoys some measure of protection whereas the agriculture sector is denied of any protection.

(c) if so, the reasons for the neglect of agriculture since the last several years, and

(d) the steps being taken in this regard?

THE MINISTER OF AGRICULTURE (EXCLUDING OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING (SHRI CHATURANAN MISHRA) (a) Yes, Sir. As per latest the estimates of the Central Statistical Organisation (CSO) for the year 1994-95 the share of agriculture to the gross domestic product at 1980-81 prices was 29.4 per cent compared to 12.5 per cent of the registered manufacturing sector.

(b) Both the agriculture and industrial sectors enjoy certain trade protections, concessions, subsidies and other incentives for their promotion.

(c) Does not arise.

(d) Agriculture sector is being given adequate attention through developmental programmes as well as remunerative prices through the Minimum Support Prices. In the past few years, most of the restrictions on internal and external trade in agricultural products have been removed. Quantitative ceilings and Minimum Export price for most of the agricultural products have been abolished. Recently, the Government have also substantially enhanced the rates of subsidy for phosphatic and potassic fertilizers.

Wagon Manufacturing

1567. SHRI RAMESH CHENNITHALA : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to involve private sector into the wagon manufacturing, and